

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00082/2015

Jabalpur, this Wednesday, the 25th day of July, 2018

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Ashok Sharma, S/o Late Shri K.L. Sharma
Aged about 57 years, LWC (C)
Vehical Factory Jabalpur (M.P.)

-Applicant

(By Advocate –**Shri Balwant Rai**)

V e r s u s

1. Union of India, Through its Secretary
Ministry of Labour and Employment
Shram Shakti Bhawan,
Rafi Marg
New Delhi 110001

2. Director (Admn.)
Directorate of Printing 'B' Wing
Nirman Bhavan,
New Delhi 110001

3. Manager Ministry of Urban Development
And Poverty Alleviation
(Directorate of Printing)
Minto Road, New Delhi 110003

4. Under Secretary,
Govt. Of India,
Ministry of Labour and employment
Sharm Shakti Bhawan,
Rafi Marg
New Delhi 110001

- Respondents

(By Advocate –**Shri D.S. Baghel**)

O R D E R (Oral)**By Navin Tandon, AM:-**

Learned counsel for the applicant submits that this Original Application has become infructuous as the reliefs claimed for by the applicant has already been granted to him by the respondents vide order dated 27.02.2015 (Annexure R-2).

2. In view of the submission made by the learned counsel for the applicant, this Original Application is dismissed as having become infructuous.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

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